

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3122**  
TO BE ANSWERED ON 17.12.2015

**ARREARS/ PAYMENTS UNDER PMGSY**

**3122. SHRI RAJU SHETTY :**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the status of the implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country.
- (b) whether the funds provided in the last five years are at par with the sanctioned amount and work done in the country, if so, the details thereof: and
- (c) whether huge arrears/payments are to be made to the agencies or contractor involved/engaged in the said project, if so, the details thereof and the steps being taken by the Government in this regard, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI SUDARSHAN BHAGAT)**

(a)to(c): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) are executed by State Governments through their designated agencies i.e. State Rural Roads Development Agencies (SRRDAs) at the State level and Project Implementation Units (PIUs) at the district level . The Ministry of Rural Development has sanctioned project proposals of 1,44,336 no. of road works, covering a length of 4,56,117 km amounting to Rs. 1,83,596 crore so far. The Ministry has already released Rs. 1,28,799 crore, against which the States/UTs have reported an expenditure of Rs 1,37,995 crore (upto November, 2015). Year-wise details of amount sanctioned and work done under PMGSY during the last five years are as under:

Year	Financial Progress (Rs in crore)			Physical Progress	
	Proposal cleared	Funds released	Expenditure incurred	Habitations covered (in no)	Length constructed (in km)
2010-11	6533	20366	14911	7497	45109
2011-12	9188	15809	10946	6537	30994
2012-13	27014	4389	8387	6864	24161
2013-14	31076	5360	13095	6560	25316
2014-15	2355	9960	16538	10830	36337

The project proposals under PMGSY are executed by the States. It is the responsibility of the Executing Agencies to ensure timely payments to the contractors, subject to satisfactory execution of work.

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